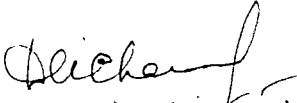
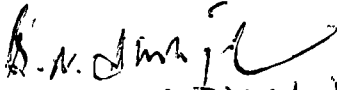
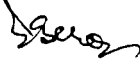
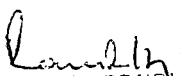
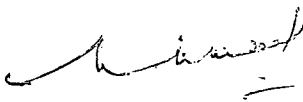


Date	Office Report	Orders (2)
	<i>Rejoinder awaited</i>	OA 135/91 12.3.1991. Present: None. The applicant to file rejoinder-affidavit within 3 weeks. List for admission on 2nd July, 1991.  (D.K. CHAKRAVORTY) MEMBER (A)  (P.K. KARTHA) VICE CHAIRMAN (J) 2/7/91 Sh. Sandeep Mohan prony counsel for Sh. Jagat Singh, counsel for the Respondents (to be correctly mentioned as such in the cause list). Sh. A.K. Behara, prony counsel for Sh. P.M. K.G. Mital, prony counsel for Sh. P.M. Behara, prony counsel. Rejoinder still not ^{filed and} at request, one week's time allowed with a copy to the other side. The case be listed for hearing on admission before the Bench on 10.7.91.  (B.N. DHOUNDIYAL) M (A)  (T.S. OBEROI) M (J) <i>Rejoinder awaited</i>

(3)

Date	Office Report	15 Orders
		C.A. 135/91 18.7.91 Present: None for the applicant. Sh.K.C.Mittal, counsel for the respondent. Application is dismissed in default for non-prosecution.  (RAM PAL SINGH) VICE CHAIRMAN (3)  (KAUSHAL KUMAR) VICE CHAIRMAN (1)